



GOVERNMENT OF INDIA
Trade Marks Registry,
Intellectual Property Office,
Plot No.32, Sector-14, Dwarka,
NEW DELHI – 110078
Phone:28031838, Fax:28032381
<http://ipindia.nic.in>

Dated:10/01/2013

CIRCULAR

The Opposition/Rectification matters posted before Dr.B.C.Rathore, Deputy Registrar, Delhi for hearing during the period **10/01/2013 to 11/01/2013** at Trade Marks Registry, Delhi stands adjourned due to administrative reasons. Fresh date of hearing in these cases will be communicated in due course.

(PREM LATA)

Assistant Registrar of Trade Marks
Head of Office